

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity, natural gas availability and techno-commercial viability. Providing Piped Natural Gas (PNG) (domestic) connections and establishment of CNG Stations is a part of development of City Gas Distribution (CGD) Network by an authorized entity. So far PNGRB has authorized 230 GAs for development of CGD network across country up to 10th CGD Bidding Round covering more than 400 districts in the country in 27 States/Union Territories (UTs) which covers around 71% of India's population and 53 % of its area (including urban and rural areas).

There are 1,989 operational CNG Stations in the country as on 01.02.2020. The authorized entities are committed to set up CNG pumps as per Minimum Work Program in authorized GAs.

#### **Expansion of oil refining capacity**

2859. SHRI A. MOHAMMEDJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government is considering to expand the oil refining capacity by 80 per cent;

(b) if so, the details thereof;

(c) whether it is also a fact that the country needs to meet the incremental requirement of fuel by BS-VI grade petrol and diesel, CNG and biofuels; and

(d) if so, the steps taken by Government in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Oil Public Sector Undertakings (PSUs)/Joint Venture (JV) refineries have plans for capacity addition including investment in greenfield refineries. The refining capacity is expected to increase from 249.4 MMTPA currently, to about 443 MMTPA by 2030.

(c) and (d) Government has decided that Bharat Stage-VI (BS-VI) emission standards fuels will be implemented across the country w.e.f. 01.04.2020 and supply of BS-VI fuels in National Capital Territory (NCT) of Delhi has been started w.e.f. 01.04.2018. Government has also started supply of BS-VI auto fuels in 20 Districts of Rajasthan, Uttar Pradesh and Haryana. To meet the incremental demand of petrol and diesel, refineries have capacity expansion/upgradation plan including for supply of BS-VI quality petrol and diesel. Government has also notified the National Policy on Biofuels-2018 on 08.06.2018. An indicative target of 20% blending of ethanol in petrol and 5% blending of biodiesel in diesel is proposed by 2030. The goal is to be achieved by reinforcing ongoing ethanol/biodiesel supplies through increasing domestic production, setting up Second Generation bio-refineries, development of new feedstock for biofuels, creating suitable environment for biofuels and its integration with the main fuels etc.

Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. In order to expand natural gas availability across the country, PNGRB identifies Geographical Areas for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability.

#### **Welfare measures for differently abled persons**

†2860. DR. KIRODI LAL MEENA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of differently-abled in the country according to census report and number of unemployed therefrom;

(b) whether it is a fact that differently abled are one of the neglected sections of the society and they have to face a lot of problems in their daily life as well;

(c) the details of welfare measures taken and schemes implemented to bring them into the mainstream; and

(d) whether it is also a fact that differently-abled people do not get necessary

---

†Original notice of the question was received in Hindi.